

From,

Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P)

No. 511 /JR(S)/2014

Dated: Allahabad: December 24, 2014

Subject: Nomination for Programme scheduled to be held in the month of January, 2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/2445 dated 19.08.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl. No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-886, National Orientation Programme for CJMS/Civil Judges (Senior Division) scheduled from 09.01.2015 to 11.01.2015 at NJA, Bhopal	1. Ratnesh Kumar Srivastava, Additional Chief Judicial Magistrate (Railway), Bareilly 2. Sarvesh Kumar Pandey-II, Civil Judge, Senior Division, Raebareli 3. Arvind Misra, Chief Judicial Magistrate, Chandauli
2	P-887, National Conference of the Presiding Officers of Family Courts scheduled from 09.01.2015 to 11.01.2015 at NJA, Bhopal.	1. Santosh Kumar Srivastava, Principal Judge, Family Court, Allahabad 2. Gajendra Singh-II, Additional Principal Judge, Family Court, Allahabad
3	P-888, National Conference of State Judicial Academies on Continuing Judicial Education : Review of Research Activities and Refresher Programmes at SJAs scheduled from 10.01.2015 to 11.01.2015 at NJA, Bhopal.	Shivani Jaiswal, Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow

4	P-889, National Conference of Judges of District Judiciary on "Commercial and Economic Laws" scheduled from 16.01.2015 to 18.01.2015 at NJA, Bhopal.	1. Shashi Mauli Tiwari, Special Judge (Ayodhya Prakaran), Lucknow 2. Jyoti Kumar Tripathi, Additional District & Sessions Judge, Bareilly
5	P-890, National Orientation Programme for Newly Appointed Civil Judges (Junior Division) scheduled on 16.01.2015 to 22.01.2015 at NJA, Bhopal	1. Brijesh Kumar Singh, Civil Judge, Junior Division, Fatehpur 2. Ekta Singh, Additional Civil Judge, Junior Division, Fatehpur 3. Harendra Kumar Ojha, Additional Civil Judge, Junior Division, Bahraich 4. Mritunjay Srivastava, Additional Civil Judge, Junior Division, Lakhimpur Kheri 5. Kavita Singh, Additional Civil Judge, Junior Division, Gonda 6. Saurabh Kumar Verma, Judicial Magistrate, Ballia
6	P-892, National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act scheduled from 23.01.2015 to 25.01.2015 at NJA, Bhopal	1. Devendra Kumar Garg, Additional District & Sessions Judge, Muzaffarnagar 2. Santosh Kumar Pandey, Special Judge (SC/ST Act), Ramabai Nagar/ Kanpur Dehat
7	P-893, National Conference of Judges of District Judiciary on "Access to Justice" scheduled from 23.01.2015 to 25.01.2015 at NJA, Bhopal	1. Manjeet Singh Sheoran, Special Judge (SC/ST Act), Siddharth Nagar 2. Anita Raj, Additional District & Sessions Judge, Moradabad

**Yours faithfully,**  
Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 511 (i)/JR(S)/2014 dated: December 24, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow
2. The District & Sessions Judges, Allahabad, Bahraich, Ballia, Bareilly, Chandauli, Fatehpur, Gonda, Lakhimpur Kheri, Lucknow, Moradabad, Muzaffarnagar, Raebareli, Ramabai Nagar/ Kanpur Dehat & Siddharth Nagar with the request to kindly inform the officer concerned accordingly.
3. Smt. Shivani Jaiswal, Deputy Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**